

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 312**  
IA-1739/2024  
In  
IB-87(ND)/2024

**IN THE MATTER OF:**

Small Industries Development Bank of India

**Vs**

Ajay Singhal

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 10.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Ms. Parul, Advocate.

For the Respondent : Ms. Nishtha Grover, Mr. Monish Surendren, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Pleadings are complete.

List the matter on **06.06.2024** for arguments.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**